

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2674
ANSWERED ON:10.12.2012
CENSUS ON DISABILITY
Das Shri Khagen

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the number of disabled persons are gradually increasing in the country especially in Andhra Pradesh;
- (b) if so, the reasons therefor;
- (c) whether the Government has identified the different categories in 2011 Census, State-wise;
- (d) whether the Government has taken any steps to provide employment to disabled in the country, particularly in Andhra Pradesh; and
- (e) if so, the number of disabled persons employed/self-employed State-wise including Andhra Pradesh during the last ten years, year-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c) The total number of persons with disability in the country which includes physically and mentally challenged persons is 2.19 crore as per Census, 2001. The disability related data of census 2011 is not available.

(d) Section 33 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) (PwD) Act, 1995 envisages three percent reservation for persons with disability in identified posts in Government establishments.

Under the Scheme of Incentives to the Private Sector for Employment of Physically Challenged Persons, the Government of India provides the employer's contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years, for employees with disabilities including visually impaired persons employed in the private sector on or after 01.04.2008, with a monthly salary upto Rs.25, 000.

The National Handicapped Finance and Development Corporation (NHFDC) provides concessional credit to Persons with Disabilities (PwDs) for setting up income generating activities for self-employment.

The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) guarantees employment to rural household adults including differently abled persons. Under National Rural Livelihood Mission (NRLM), a provision of 3% of the total beneficiaries has been made for differently abled category.

Indira Gandhi National Disability Pension Scheme (IGNDPS) which is one of the schemes of National Social Assistance Programme (NSAP) provides pension to BPL persons with severe or multiple disabilities between the age group of 18 to 59 years @ of Rs.200 p.m. per beneficiary.

Under Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance is provided through Non Governmental Organizations (NGOs) for various projects for providing education, vocational training and rehabilitation of persons with disabilities.

(e) As per Census 2001, 34% of persons with disabilities are employed. However, state-wise data, during the last 10 years is not centrally maintained by this Ministry.